

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/350(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	GOKUL SAI UDYOG LLP VS KATYAYNI CONTRACTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioners
Mr. Avik Chaudhuri, Adv.]
Mr. Amandeep Singh, Adv.]

Mr. Gulshan Kumar Sachdeva, Adv.] For the Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. Last chance is given to file GST returns and invoices, in compliance with the order dated 16th January, 2024.
3. Failing which an appropriate order would be passed towards admission in the next date of hearing.
4. List the matter on **10.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**